PROGRAMME
Subject: “Dispute Resolution Scenario in Telecom and Broadcasting Sectors”
22nd November 2008
Indian Institute of Coal Management, Ranchi

09.30 am to 10.00 am  Registration of delegates

INAUGURAL SESSION

10.00 am to 10.10 am  Address by Dr. J.S. Sarma, Member, TDSAT
10.10 am to 10.20 am  Address by Hon’ble Justice Mrs. Gyan Sudha Misra, Chief Justice of Jharkhand High Court.
10.20 am to 10.35 am  Inaugural Address by Hon’ble Mr. Justice S.B. Sinha, Judge, Supreme Court of India
10.35 am to 10.50 am  Address by Hon’ble Mr. Justice Arun Kumar, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
10.50 am to 11.00 am  Address by Shri. G.D. Gaiha, Member, TDSAT
11.00 am to 11.30 am  Tea Break

BUSINESS SESSION-1

“QUALITY OF SERVICE AND REDRESSAL OF CONSUMER GRIEVANCES”

11.30 am to 11.40 am  Opening remarks and introduction of the panelists by Chairman of the Session Shri. A.K. Sawhney, Member TRAI.
11.40 am to 11.50 am  Presentation by Mr. Manjul Bajpai, President, Telecom Lawyers Association on “Dispute Resolution Scenario in Telecom and Broadcasting Sector”.
11.50 am to 12.00 pm  Presentation by Mr. Rakesh Kapur, CGM, BSNL Jharkhand on “Quality of Service and Redressal of Consumer Grievances”.
12.00 pm to 1.00 pm  Discussion and interactive session of the following panelists with the audience

(i)  Mr. Manjul Bajpai, President, Telecom Lawyers Association.
(ii) Mr. Rakesh Kapur, CGM, BSNL Jharkhand
(iii) Mr. Bhanu Singh, Head CSD, AIRCEL
(iv) Mr. Arvind Chawla, Advisor, TDSAT

1.00 pm to 1.40 pm  LUNCH

Contd...
BUSINESS SESSION – 2

“DISPUTE RESOLUTION IN CABLE AND BROADCASTING SECTOR”

01.40 pm to 01.50 pm  Opening remarks and introduction of the panelists by Chairman of the Session Mr. Sohail Anwar, Senior Advocate, and President Bar Association of Jharkhand, High Court.

1.50 pm to 2.00 pm  Presentation by Mr. R.N. Choubey, Principal Advisor (C&BS), TRAI on “Regulating the Cable and Broadcasting Sector.”

2.00 pm to 2.10 pm  Presentation by Mr. Ashok Nambissan, General Counsel, Sony Entertainment Television on “Efficacy of Dispute Resolution in Broadcasting & Cable Sector”.

2.10 pm to 2.20 pm  Presentation by Mr. Ajay Nath Shahdeo, Director, HBO Global Link, Ranchi on “Issues Confronting the Cable And Broadcasting Sector”.

2.20 pm to 3.50 pm  Discussion and interactive session of the following panelists with the audience

(i) Mr. R.N. Choubey, Principal Advisor (C & BS), TRAI
(ii) Mr. Ashok Nambissan, General Counsel, Sony Entertainment Television
(iii) Mr. Ajay Nath Shahdeo, Director, HBO Global Link, Ranchi
(iv) Mrs. Roop Sharma, President, Cable Operators Federation of India.

03.50 pm to 4.00 pm  Vote of thanks

4.00 pm onwards  TEA